

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**C.P. (I.B) No.213/KB/2017**

**Present: Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31<sup>st</sup> January 2018, 10.30 A.M**

Name of the Company		Stewarts and Lloyds of India Ltd.	
Under Section		10 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. KIRAN SHARMA, Pr.CS LIQUIDATOR Kiran Sharma  
31/01/2018

1. Sachin Kumar Pandey for financial creditor 31/01/2018  
Ade

**ORDER**

Ld. Pr. CS appearing on behalf of the Liquidator submits 1<sup>st</sup> Progress Report, which may be taken on record.

Ld. Counsel appearing for one of the financial creditor enters appearance and submits that the entire claim before the Liquidator was not considered. Ld. Liquidator is directed to consider any legitimate claim to be forwarded by the creditors.

List it on 16/04/2018.

Sd

(Jinan K.R.)  
Member (J)